

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II
(through web-based video conferencing platform)**

Item 6

CP (IB) No. 308/Chd/Chd/2022

Under Section 9, IBC 2016

In the matter of:-

Rupen Gaur

..Petitioner-Operational Creditor

Vs

City Clinic Pvt. Ltd

...Respondent-Corporate Debtor

Present: Mr. Rakesh Bhatia, Advocate for the petitioner-Operational Creditor.
Mr. Mast Ram Chechi, PCS for the respondent-Corporate debtor.

Heard the submission made by the counsel for the operational Creditor as well as Authorized Representative for the respondent-Corporate Debtor pleadings in this matter are complete. The counsel for the operational Creditor as well as authorized representative of the Corporate Debtor may file their short written submissions and be ready to argue the matter on the date of hearing. Let this matter be posted on 28.11.2023.

Sd/-
(Satya Ranjan Prasad)
Member (Technical)

Sd/-
(Dr. P.S.N. Prasad)
Member (Judicial)

October 17, 2023
Mamta/Mukta